NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

CP(CAA) No.423/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company Under Section		Snowdrop Holdings (P) Ltd & 3 Ors 230-232		
1.	Mrs Mayn	Bhutoria	Adu-for the Red	n grahm
3'	TIAIN LA Dy Derec	Loo	Ofo ROCER) Ministry ofloup	orde 12:12:17
			Affairs	

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.

Set (Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)